

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
BAN ON NUCLEAR TECHNOLOGY TO INDIA .

41

SHRI KALRAJ MISHRA

Will the Minister of COAL AND MINES be pleased to state :-

- (a) whether the G-8 Summit recently held at L' Aquila, Italy, had decided to specifically reimpose the ban on transfer sale of nuclear equipment fuel and technology to countries including India, which have not signed the Nuclear Non-Proliferation Treaty;
- (b) if so, to what extent this ban runs counter to the earlier decision of the Nuclear Suppliers Group to waive their export rules to allow sale of nuclear equipment fuel and technology to India; and
- (c) Government's response thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

- (a) At the L' Aquila Summit the G-8 countries adopted a statement on non-proliferation. The statement details the G-8 countries' positions in several areas such as obligations of NPT states, IAEA safeguards, multilateral approaches to the nuclear fuel cycle and the proliferation risks associated with enrichment and reprocessing (ENR) items and technology. The full text of the G-8 Statement is attached.
- (b) & (c) India has no civil nuclear cooperation agreement with the G-8 bloc per se. The issue of further strengthening of Nuclear Suppliers Group (NSG) Guidelines with regard to ENR exports has been under discussion at the NSG. As envisaged in the NSG decision of 6th September 2008 granting a clean waiver for India to engage in civil nuclear cooperation with members of NSG, Government has discussed all aspects related to civil nuclear cooperation with NSG.